

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. M.A. 18 of 1997
(O.A. 1392 of 1996)
(O.A. 404 of 1996)

Date of Order : 21.1.1997

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

NARAYAN CHANDRA BISWAS & ANOTHER

Vs.

UNION OF INDIA & ORS.

For the applicants : Mr. Samir Ghosh, counsel.

For the official respondents: Mr. P.K. Arora, counsel.

For the private respondents : Mr. B. Mukherjee, counsel.

Ld. counsel for the parties present. Matter be listed for final orders on 5.2.1997. Interim order made earlier, shall continue till the next date.

2. A plain copy of this order be handed to ld. counsel for the parties present.


Administrative Member


Vice-Chairman